

ITEM NO.104

COURT NO.4

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 312/2012

STATE OF PUNJAB & ORS.

Appellant(s)

VERSUS

EX. C.SATPAL SINGH

Respondent(s)

(IA No. 782/2024 - EXEMPTION FROM FILING O.T. and IA No. 780/2024 -
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 23-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) :

Mr. Talha Abdul Rehman, D.A.G.
Ms. Nupur Kumar, AOR
Mr. Sudhanshu Tewari, Adv.

For Respondent(s) :

Mr. Jetendra Singh, Adv.
Mr. Vijendra Kumar Kaushik, Adv.
Ms. Manju Jetley, AOR

Mr. Varun Punia, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1) As prayed, list of dates/brief submissions filed by the appellant is permitted to be withdrawn with liberty to file a fresh one by 24th July, 2025.
- 2) List on 24th July, 2025.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
ASSISTANT REGISTRAR